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LOK SABHA

Wednesday, 15th September, 1954

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12 NOON

PAPERS LAID ON THE TABLE

OPINION ON INDIAN ARMS (AMENDMENT)
BILL

Shri U. C. Patnalk (Ghumsur): I beg to lay on the Table a copy of Paper No. II containing opinions on the Indian Arms (Amendment) Bill, 1954, which was circulated for the purpose of eliciting opinion thereon by the 31st August, 1954.

INDIAN ADMINISTRATIVE SERVICE
(PAY) RULES ETC.

The Deputy Minister of Home Affairs (Shri Datar): I beg to lay on the Table a copy of each of the following Rules, under sub-section (2) of section 3 of the All India Services Act, 1951:

(1) The Indian Administrative Service (Pay) Rules, 1954. [Placed in Library. See No. S—331/54.]

(2) The Indian Police Service (Pay) Rules, 1954. [Placed in Library. See No. S—332/54]

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(3) The All India Services (Travelling Allowances) Rules, 1954. [Placed in Library. See No. S—333/54]

(4) The All India Services (Medical Attendance) Rules, 1954. [Placed in Library. See No. S—334/54.]

(5) The All India Services (Compensatory Allowance) Rules, 1954. [Placed in Library. See No. S—335/54.]

(6) The Indian Police Service (Uniform) Rules, 1954. [Placed in Library. See No. S—336/54]

COMMITTEE ON ABSENCE OF
MEMBERS

PRESENTATION OF FOURTH REPORT

Shri Altekar (North Satara): I beg to present the Fourth Report of the Committee on the Absence of Members from Sittings of the House.

ELECTION TO COMMITTEE

COIR BOARD

Mr. Speaker: I have to inform the House that up to the time fixed for receiving nominations for the Coir Board, one nomination was received. As there is only one candidate for the vacancy, I declare Shri K. T. Achuthan to be duly elected to the Board.